Foreign participation for oil exploration

338. SHRI KRISHNA KUMAR BIRLA; Will the Minister of PETROLEUM AND CHEMICALS be pleased **to**. state;

- (a) whether Government propose to invite foreign participation in oil exploration in the country;
- (b) if so, whether any final decision has been taken in the matter,
- (cj if so, what are the proposed terms and conditions for foreign participation in oil exploration in the country, the areas identified for *the* purpose;
- (d) whether there is any possibility **for** inviting the domestic oil compaies in the venture; and
- (e) if so, what are the details there of?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA); (a) Yes Sir.

An exercise has been initiated to decide if some area s can be offered for oil exploration by foreign oil companies under the proposed Fourth Round of bidding.

- (b) No. Sir.
- (c) Do". 'S not arise in view of (b; above.
- (d) and (e) Issues relating to participation of private domestic companies in the proposed Fourth Round ^v be considered as and when final decision about the Fourth Round is taken.

मध्य प्रदश में पैट्रोलियम ड:वाडों की खपत

339- श्री कैलास नायरायण सारंः : क्या पैट्रोलियम और रसायन मंत्री यह बताने की कृषा करेंगे कि :

- (क) 1989-90 के वर्ष के दौरान मध्य प्रदेश में पेट्रोलियम उत्पादों की कुल कितनी खपत हुई है; श्रीर
- (ख) 1990-91 के वर्ष में कुवैत संकट के परिणाम स्वरूप मध्य प्रदेश को कितनी मात्रा में पेट्रोलियम उत्पादों की पूर्ति की जा रही है ?

पैट्रोनियम ग्रीर रक्षायन तथा संतदीय कार्य मंत्री (श्री तय प्रकाल जानवीय): (क) 1989-90 के दौरान मध्य प्रदेश में पेट्रोलियम उत्पादों की कुल खपत करीब 2.5 मिलियन टन थी।

(ख) खाडी संकट के पश्चात मध्य प्रदेश को की गई प्रमुख पेट्रोलियन उत्यादों की आपूर्ति का विवरण नीचे दिया गया है:-

(सफिडे भिः टा में)

एम एस		एच एस डो	एसके ग्रो	
ब्रगस्त 1990	14277	100036	30218	
सितम्बर, 1990	11801	83570	28545	
ग्रम्तूबर, 1990	11980	95056	27412	

मध्य प्रदेश में पैट्रोल पम्पों के मालिक

340. श्रो कैलाश नारायग सारंगः क्या पैट्रोलियम छौर रसायन मंत्री यह बतान की कृषा करेंगे कि :

- (क) किम-किन व्यक्तियों के पास,
 मध्य प्रदेश के विभिन्न शहरों में पेट्राल
 पम्पों के मालिकाना हक है; ग्रांर
- (ख) इनमें से प्रत्येक व्यक्ति के पास यह मालिकानः हक कब से है ?

पैद्रोतिशम और स्तायन तथा संतदीय कार्य भंत्री (श्रो तथा प्रकाश मातवीय) : (क) तेल कम्पनियां खुदरा विकी केन्द्र की डीलर्राक्ष्यां स्वामित्व के ग्राधार पर प्रदान नहीं करती हैं।

(ख) प्रथम नहीं उठता ।

V ayudoot Services 341. SHRI MURLIDHAR CHAN-DRAKANT B HAND ARE: SHRI MAHENDRA PRASAD:

Will this Minister of CIVIL AVIATION b_B pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Tribune dated October 1990 captioned 'Vayudoot goes haywise';

- lb) whether it is a fact that Vayudoot is in total disarray and that abrupt schedule changes und last minute flight cancellations have become the order of the day; and
- (c) if so, what steps have been taken to improve the services?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVI ATION (SHRI 1IARMOHAN DHAWAN); (a) Yes, Sir.

(c) Vayudoot is saddled and with aged and uneconomical aircraft, short haul and unremuneraroutes. tlve fare structure. These have ren dered Vayudoot's operations inherent-ly unviable. Vayudoot had also over stretched its operations leading erratle unreliable to and ser increasing losses. In vices and order to cope with the situation, the rationalising airlines its network and eliminating unnecessary expendi tures. A new schedule has been an nounced with effect from 1 November, 1990 reducing the number of stations in the network to about 55. This will help enhancing the reliability of the services and minimising the magnitude of the losses.